

श्री विभूति मिश्र : फारेन अफेयर्स पर ब्रेक नहीं होगी तो हमारा राज्य नहीं उलटने वाला है कुछ हमारा उससे नहीं होने वाला है । लेकिन इससे किसान को चार पैसे मिलने वाले हैं । इसलिए इसको जरूर इसमें रान मिलना चाहिए ।

MR. SPEAKER : You tell that to the Business Advisory Committee. I will welcome it.

18 hrs.

#### MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 25th November, 1968, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes' :

#### MOTION

"That this House concurs in the commendation of the Lok Sabha that a committee of both the Houses to be called the 'Committee on the Welfare of Scheduled Castes and Scheduled Tribes' be constituted for the purpose set out in the motion adopted by the Lok Sabha at its sitting held on the 30th August, 1968 and communicated to this House, and resolves that this House do join in the said Committee and proceed to elect in accordance with the system of proportional representation by means of the single transferable vote and by secret ballot, ten members from among the Members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Thursday, the 5th December, 1968 the Chairman declared the following members of the Rajya Sabha to be duly elected to be said Committee :

1. Shri Dayaldas Kuree
2. Shri B. T. Kemparaj
3. Shri Ganeshi Lal Chaudhary

4. Shri K. S. Chavda
5. Shri B. D. Khobragade
6. Shri Neki Ram
7. Shri E. M. Sangma
8. Shri M. V. Bhadram
9. Shri Man Singh Verma
10. Shri Lokanath Misra.

#### PRESIDENT'S ASSENT TO BILLS

SECRETARY : Sir, I also lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 12th November, 1968 :—

- (1) The Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Bill, 1968
- (2) The Central Industrial Security Force Bill, 1968.

12.20 hrs.

#### DELHI RENT CONTROL (AMENDMENT) BILL

##### (i) Report of Joint Committee

श्री महाराज सिंह भारती : (मिरठ) : अध्यक्ष महोदय, मैं दिल्ली किराया नियंत्रण अधिनियम, 1958 में आगे संशोधन करने वाले विधेयक सम्बन्धी संयुक्त समिति के प्रतिवेदन की एक प्रति सभा-पटल पर रखता हूँ ।

##### (ii) Evidence

श्री महाराज सिंह भारती : अध्यक्ष महोदय, मैं दिल्ली किराया नियंत्रण अधिनियम, 1958 में आगे संशोधन करने वाले विधेयक सम्बन्धी संयुक्त समिति के समक्ष दिये गये साक्ष्य की एक प्रति सभा-पटल पर रखता हूँ ।

12.21 hrs.

#### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : Government Business in this House during

[Dr. Ram Subhag Singh]

the week commencing Monday the 9th December, 1968, will consist of :—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Discussion on the Resolution by Shri S. S. Kothari and others for the disapproval of the Essential Services Maintenance Ordinance, 1968 and consideration and passing of the Essential Services Maintenance Bill, 1968.

**SHRI NAMBIAR :** This can be postponed to the next session.

(3) Motion for concurrence for reference of the Contempt of Courts Bill, 1968, to a Joint Committee.

(4) Discussion and voting on :—

Supplementary Demands for Grants (Railways) for 1968-69.

Demands for Excess Grants (Railways) for 1966-67.

Supplementary Demands for Grants (Punjab) for 1968-69.

Supplementary Demands for Grants (Pondicherry) for 1968-69.

(5) Consideration and passing of the Legislative Assembly of Nagaland (Change in Representation) Bill, 1968.

(6) Further consideration and passing of the Registration of Births and Deaths Bill, 1968, as passed by Rajya Sabha.

(7) Consideration and passing of the Customs (Amendment) Bill, 1968.

(8) Discussion under Rule 193 to be raised by Sarvashri Madhu Limaye and George Fernandes regarding Report of the Committee on Inquiry (Steel Transactions) by Shri A. K. Sarkar at 5 p. m. on Tuesday the 10th December, 1968.

(9) Further consideration of the motion for modification of the Civil Defence Rules 1968 at 5 p.m. on Wednesday the 11th December, 1968.

(10) Discussion on border situation due to Pakistani and Chinese activities on a motion to be moved by Shri Prakash Vir Shastri and others on Thursday the 12th December, 1968, at 4 p.m.

**श्री क० ना० तिवारी :** (वेतिया) : अध्यक्ष महोदय, इसमें झुगर को और बढ़ावा दिया जाय ।

**MR. SPEAKER :** You have said that.

**श्री मधु लिमये (मुंगेर) :** मुझे दो बातें कहनी हैं । कल की तीन-चार घण्टे की बहस से पता चला होगा—मन्त्री महोदय को, यह जो एसेम्बल सविस्मिज वाला बिल है, उसके खिलाफ...

**MR. SPEAKER :** Not now, Dr. Ram Subhag Singh's motion about the B. A. C. Report is there. Let him move the motion and then we can see.

## BUSINESS ADVISORY COMMITTEE

### Twenty-Sixth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I move :

“That this House do agree with the Twenty-sixth Report of the Business Advisory Committee presented to the House on the 5th December, 1968.”

**MR. SPEAKER :** Now, the motion before the House is the Report of the Business Advisory Committee. Last week, when the Business Advisory Committee met, it allotted 5 hours for this. Yesterday, we had already taken 5 hours in taking constitutional objections to the introduction of it. But that does not matter. Yesterday, we again allotted 5 hours for this, without taking that into consideration, not only 5 hours but 2 hours more and we made it 7 hours. I think, that was agreed to. If you add 5 hours that we spent yesterday, it means 12 hours we are spending on this. This was the decision taken yesterday by the Business Advisory Committee with all friends sitting there.

So ask the the Government to withdraw the Bill and all that, you can say that during the discussion of the Bill. The whole of yesterday was spent constitutional points that they must withdraw it. If, at this stage, you again begin discussion on that point, it will go on as it happened yesterday and the whole of the today will be spent like that. This is the Report of